

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 07.12.2020**

**NOTICE**

**Take notice that the following matters listed on 11.12.2020 in the Court-III will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 125 of 2020 & I.A. No. 2572 of 2020	Shanthala Spherocast Pvt. Ltd. & Ors. Vs. Rajani Sathish	Shanthkumar V. Mahale	Anshul Rawat
<b>2.</b>	Comp. App. (AT) No. 84 of 2020	Daneshia Raghulal & Anr. Vs. T.R. Venugopal & Ors.  <b>With</b>	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4
<b>3.</b>	Comp. App. (AT) No. 85 of 2020	Daneshia Raghulal & Anr. Vs. T.R. Venugopal & Ors.  <b>With</b>	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4
<b>4.</b>	Comp. App. (AT) No. 86 of 2020	Daneshia Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod-R1 to R4
<b>5.</b>	Comp. App. (AT) No. 91 of 2020	K.N. Shamsudheen Vs. Kasmisons Builders Pvt. Ltd. & Ors.	M. Giresk Kumar	M. Giresk Kumar Anil D. Nair-R1 Millu Danda Pani-R2 & R4 Shekhar G. Deavsa-R3
<b>6.</b>	Comp. App. (AT) No. 130 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors.  <b>With</b>	Goutham Shivshankar	Harisha S.R.-R1
<b>7.</b>	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale
<b>8.</b>	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh

<b>9.</b>	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
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**By Order**

**-sd/-  
Registrar**